

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 02/10/2017

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27-09-2017**

NAME OF THE COMPANY: M/s Bayerische Gesellschaft Fur International
Wirtschaftsbez MBH – Bayern International

SECTION OF THE COMPANIES ACT: 2(41)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None.

ORDER

Notice to the Applicant for 12th October, 2017.

— Sd —

**(Ina Malhotra)
Member (J)**